

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....16.....OF 2070.

3
5

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

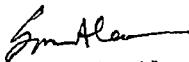
Orders of the Tribunal

22/1/10

Mr. Navneet Thanni, Counsel to applicant.

List the case on 27-01-2070 as prayed.


V. K. KAPOOR
ADMN. MEMBER


Justice S. M. M. Alam
Judicial Member

27-1-10

Mr. Navneet Thanni, Counsel for applicant.

D.B. not formed. List the

case for admission on 20-1-10.


Registrar.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....16.....OF 2020

$\frac{1}{6}$

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

012

Notes of the Registry

Orders of the Tribunal

28/11/20

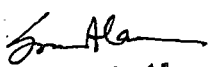
Mr. Navneet Thakur, advocate for applicant

The learned Advocate of the applicant seeks permission to withdraw this OA with liberty to file fresh OA, if required.

Heard. Prayer is allowed. He is permitted to withdraw this OA with liberty to file another OA. Accordingly with the above observation this OA stands dismissed as withdrawn.



V. K. KAPOOR
ADMN. MEMBER


Justice S. M. M. Alam
Judicial Member

दिनांक 17/12/15 के अनुसार
मेरी उपस्थिति में दिनांक 17/12/15
को भाग-II व III नष्ट किए गए।

अनुमति अधिकारी
बेन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर